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	THE ATTEN	ANT FOR DESPATCH	OF ORDER	The property of the first the second of the
	WEELKYSTATEN	E APPEAL BRANCH		
	CESTAT, NEW DELHI-110066			
	FROM 08.10.2018 To 12.10.2018			
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S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
		MISC ORDER		
		I.O. ORDER		
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				Asstt. Registrar Excise Branch-DB
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<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.